

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 861
(To be answered on the 21st November 2019)

FUND RAISING BY AIR INDIA

861. SHRIMATI PRATIMA MONDAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether Air India aims to meet its fund requirement by raising loans against the Government guarantee; and

(b) if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): The Government is committed to the disinvestment of Air India. The Government approved a Plan for Air India which focused on, inter-alia, operational efficiency, increase in revenue, cost saving etc. as well as a comprehensive financial package. The financial support, inter-alia, included providing Government guarantee of Rs. 7600 crore to Air India Limited for raising new debt for payment of stretched liability for the FY 2018-19. Out of the Rs. 7600 crore guarantee provided to Air India, Air India raised Rs. 2500 crore from banks against this guarantee. Three loans have been drawn from NSSF in FY 2018-19 amounting to Rs. 2636 crore. Air India has sought Government guarantee for Rs. 1000 crore immediately, for raising funds from bank (this amount is within the limit of Rs. 7600 crore).
